

# MEGHALAYA LEGISLATIVE ASSEMBLY

## LIST OF BUSINESS

Budget Session  
Wednesday, April 18, 2018

### Private Members Business

1. Questions.
2. Shri PROCESS . T. SAWKMIE, MLA to Call the Attention of the Minister in-charge Home (Police) under Rule 54(1) of the Rules of Procedure and Conduct of Business to the News item published in “Nongsain Hima” dated 13.04.2018 under the caption “*Ioh kem ka KSU ngut ki suba nongdie drok na Mawlai Mawroh*”.
- \*3. Resolutions.
- \*4. Motions.

*Shillong,  
The 17<sup>th</sup> April, 2018.*

*Commissioner & Secretary,  
Meghalaya Legislative Assembly.*